

versities for different purposes, subject to availability of funds.

(c) and (d). Do not arise.

Proposed Mass Demonstration of Secondary School Teachers before Parliament House

4673. SHRI YAMUNA PRASAD MANDAL: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that All India Secondary Teachers' Federation decided to hold a mass demonstration of Secondary School Teachers of India at Delhi before Parliament House on the 18th August, 1969:

(b) if so, whether the Federation has submitted a charter of their demands to Government; and

(c) the details thereof and reaction of Government thereto?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): (a) No, Sir. Government have no such information.

(b) and (c). Do not arise.

Feeding Programme by C.A.R.E.

4674. SHRI RABI RAY: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that Co-operation for American Relief Everywhere (CARE) have announced to undertake feeding programme in different States; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): (a) and (b). The CARE organisation has not made any recent announcement to this effect. Programmes to provide free meals to school children with the assistance provided by CARE are already operating in 14 States. Under this programme food commodities like corn flour, bulgar wheat, rolled wheat, milk

powder, and soyabean oil are supplied free of cost to State Governments. The States bear the transportation and administrative costs. This comes to about Rs. 5 per child per year. Last year CARE supplied 160 million kilograms of food for feeding 12 million children. Statewise information on the number of children covered by the programme is given below:

State	No. of children fed (in lakhs)	Year programme commenced
1. Andhra Pradesh .	7.84	1962
2. Bihar	4.00	1966
3. Gujarat .	3.65	1965
4. Haryana .	3.25	1967
5. Kerala .	19.20	1961
6. Madhya Pradesh.	6.00	1965
7. Maharashtra .	5.90	1963
8. Mysore .	12.16	1963
9. Orissa .	7.00	1965
10. Punjab	3.80	1962
11. Rajasthan	2.00	1962
12. TamilNadu.	19.00	1961
13. Uttar Pradesh.	6.50	1965
14. West Bengal.	21.00	1964
TOTAL	121.30	

Shifting of Safdarjang Airport at New Delhi

4675. SHRI D. C. SHARMA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there has been some delay in shifting the Safdarjang Airport at New Delhi;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken in the matter?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) to (c). According to the Delhi Master Plan, land under the Safdarjang Airport is to be utilised for recreational purposes. The proposal to shift aircraft operations from Safdarjang Airport in this context is under consideration. Alternative sites have been surveyed but no decision has been taken yet.

Demonstration by Unemployed Youth in Delhi

4676. SHRI BHOGENDRA JHA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) Whether there was a demonstration by unemployed youth in Delhi and in various parts of the country on the 15th May, 1969 under the auspices of the All India Students Federation, and a deputation met the Prime Minister;

(b) if so, Government's reaction to their demands;

(c) whether hundreds of demonstrators were arrested near the Parliament House on the 15th May, 1969 and treated like ordinary criminals without taking into account their education etc.; and

(d) if so, justification therefor?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): (a) Yes, Sir.

(b) Matters raised in the Memorandum form part of the economic and social policy of the Government and are under their constant consideration.

(c) and (d). According to the Report received from Delhi Administration 202 persons were arrested and all possible courtesy was shown to them. They were arrested for violation of Section 188 I.P.C.

Ghalib, Gandhi and Dr. Bhagwan Das Centenary Celebrations

4677. SHRI RAMAVATAR SHASTRI: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) what has been the total expenditure incurred on Ghalib Centenary, the Gandhi Centenary, so far and what has been the Government contributions for the same;

(b) whether Government are aware that a Committee was formed for celebrating the birth centenary of Dr. Bhagwan Das who was honoured by the Government of India by the award of 'Bharat Ratna' and who worked all his life for inter-religious harmony; and

(c) if so, whether Government propose to extend similar assistance to the Bhagwan Das Centenary Committee for the project of completing Bhagwan Das Sewa Sadan and for publishing Dr. Bhagwan Das's great works in all the Indian languages on this occasion?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): The information regarding the total expenditure incurred is being collected and will be laid on the Table of the House. As regards Government contributions, the following amounts have been sanctioned as grants-in-aid:

(i) Ghalib Centenary	Rs. 20,00,000-
	(out of which
	Rs. 15 lakhs has been released so far.
(ii) Gandhi Centenary Celebrations.	Rs. 1,22,00,000-

(b) Yes, Sir.

(c) If a specific proposal is received, it will be considered on merits.

Section Officers' Examination, 1959

4678. SHRI SHARDA NAND: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Supreme Court of India in its judge-